

## **ORISSA HIGH COURT, CUTTACK**

Dated, Cuttack the 8<sup>th</sup> October, 2024

### **Designation of Advocates as Senior Advocates by the Orissa High Court**

#### **NOTICE**

Shri Banshidhar Baug, applicant Advocate as detailed below is requested to remove the defect(s)/ deficiency(ies) and supply the Omission(s) as noticed and reflected in the **defect and wanting column** below on or before **21<sup>st</sup> October, 2024** positively.

<b>Sl. No.</b>	<b>Name</b>	<b>Address</b>	<b>Defect</b>	<b>Wanting</b>
1.	Shri Bansidhar Baug	At- Jhanjirimang ala, Bastia Sahi, P.O.- Talatelenga Bazar, Dist.- Cuttack- 753009	<ol style="list-style-type: none"><li>1. At point no. 9 of the application form the nos. of Reported Judgment are mentioned as 26 (twenty six) whereas lists of 19 (nineteen) are given in the prescribe format.</li><li>2. At point no. 10 of the application form the nos. of Unreported Judgment are mentioned as 20 (twenty) but lists of 8 (eight) are given in the prescribe format.</li><li>3. The lists of Synopses are not filled in the prescribed format.</li><li>4. No certificate, as required under Rule-5(3), has been filed along with the application.</li></ol>	<ol style="list-style-type: none"><li>1. Supporting Documents for reported and unreported Judgments.</li><li>2. Supporting Documents for Pro bono and Amicus Curiae.</li></ol>

By Order of the High Court

  
8.X.2024  
**Registrar (Judicial)**

**Memo No.** 15835 / **Date 08.10.2024**

Copy forwarded to the Superintendent, Computer Section of the Court for uploading the same in the Courts Website in course of the day.

  
**Registrar (Judicial)**